

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, AT CHENNAI
Original Application No.04 of 2022**

Jaganathasamy,
S/o.Palanigoundar,
No.959, Narasingapuram,
Krishnapuram Post,
Madathukulam Taluk,
Tiruppur District.

....Applicant

And

The Member Secretary,
The Tamil Nadu Pollution Control Board,
No.76, Mount Road,
Chennai – 600 032.
& 7 Others.

.....Respondents.

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**Advocate for Respondent: TNPCB
Thiru.S. Sai Sathya Jith,
Advocate, Chennai.**

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE, CHENNAI.
Original Application No.04 of 2022**

Jaganathasamy,
S/o. Palanigounder,
No.959, Narasingapuram,
Krishnapuram Post,
Madathukulam Taluk,
Tiruppur District.

...Applicant

Vs

1. The Member Secretary,
The Tamil Nadu Pollution Control Board,
No.76, Mount Road,
Chennai – 600 032.
2. The Chairman,
TANGEDO, 6th Floor,
TANTRANSCO Building,
144, Anna Salai, Chennai – 600 002.
3. The District Collector,
Tiruppur District,
Tiruppur.
4. The Chief Engineer,
TANGEDCO, Coimbatore.
5. The Superintending Engineer,
TANGEDCO,
Udumalpet.
6. The District Environmental Engineer,
The Tamil Nadu Pollution Control Board
Tiruppur South.
7. The Assistant Engineer,
TANGEDCO,
230, KVA Sub Station, Udumalpet.
8. The Proprietor,
M/s. Akshairaj Blue Metals,
No.531/2, Myvadi Village,
Madathukulam Taluk,
Tiruppur District.

...Respondents

S. S. S. S.

12/06/2025

JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

2/5

ADDITIONAL REPORT FILED ON BEHALF OF THE FIRST AND SIXTH RESPONDENTS - TAMIL NADU POLLUTION CONTROL BOARD.

I, S.Malarvizhi, Daughter of Thiru.Subburam, aged about 58 years, having office at No.76, Mount Salai, Guindy, Chennai - 600 032, do hereby solemnly affirm and sincerely state as follows:

1. I submit that I am working as the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai and I am filing this additional report on behalf of the first and sixth respondents-Tamil Nadu Pollution Control Board and as such I am well acquainted with the facts of the case from the records available in our office.

2. It is respectfully submitted that the Hon'ble National Green Tribunal (SZ) in its order dated 05.09.2023 directed as follows:

".... we direct the Tamil Nadu Pollution Control Board (TNPCB) to inspect the unit once again and conduct the Ambient Air Quality (AAQ) test as per the provision of law and submit a report.

Let the TNPCB also state whether there is any violation of the 'Consent to Operate' conditions. If so, any action has already been taken or any action proposed to be taken".

3. It is respectfully submitted that the eighth respondent unit, M/s. Akshairaj Blue Metals, S.F. No.531/2, Maivadi Village, Madathukulam Taluk, Tiruppur District vide proceeding dated 23.07.2024 obtained renewal consent order valid up to 31.03.2026 for the production of Blue Metals (24Tons/Day), Chips (8 Tons/Day) and Powder (8 Tons/Day).

4. It is respectfully submitted that the unit has generally complied with the conditions stipulated in the renewal consent order proceeding dated 23.07.2024.

5. It is respectfully submitted that the Report of Analysis (RoA) of Ambient Air Quality (AAQ) / Ambient Noise Level (ANL) Survey conducted by Deputy Chief Scientific Officer, TNPCB, DEL, Tiruppur in the unit and complainants house on 06.10.2023 revealed that the parameters are within the standards prescribed by the Board.

Sueabali
13/06/2025

JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

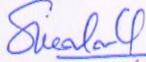
6. It is respectfully submitted that approximately 6403.95 Unit of electricity is required per month to carry out consented monthly production of 1040 Tons/Month. Further, bills for the monthly electricity consumption (October 2024 to March 2025) is enclosed as Annexure I.

7. It is respectfully submitted that as per the Board Standing Counsel daily report dated 04.03.2025, AAQ / SM / ANL Survey was again conducted by TNPCB on 15.05.2025. The RoA of Ambient Air Quality / Ambient Noise Level the Survey revealed that the parameters are within the standards prescribed by the Board. Report of Analysis is submitted herewith as **Annexure - II.**

8. It is respectfully submitted that the unit was inspected by the official of O/o. DEE, TNPCB, Tiruppur South on 08.05.2025 and the following were observed

1. The unit was not under operation however it was found under operable condition.
2. The unit is located at about 18 to 25 feet below the ground level.
3. The unit has provided GI sheet with water sprinkler as air pollution control measures to the jaw crushers, rotary section and was found under operable condition.
4. Conveyers are covered with MS sheet and provided with water sprinkler at the discharge point of the aggregates.
5. The dust collection sections are covered with MS Sheet with water sprinkler arrangement.
6. The unit has developed greenbelt all around the Periphery of the unit.
7. The unit has provided water sprinkler system all around the unit premises.
8. The approach road of the crusher premises is fully wetted with water using water lorry arrangements.

Therefore, it is humbly prayed that this Hon'ble National Green Tribunal may be pleased to pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.


 13/06/2025
 JOINT CHIEF ENVIRONMENTAL ENGINEER
 TAMIL NADU POLLUTION CONTROL BOARD
 No.78, MOUNT SALAI, GUINDY,
 CHENNAI-600 032.

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VERIFICATION

I, S.Malarvizhi, D/o. Thiru. Subburam, working as Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai, do hereby verify that the contents of above report are true to the best of my knowledge through records.

S. Malarvizhi
13/06/20

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JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

TAMILNADU POWER DISTRIBUTION CORPORATION LIMITED								
Registered Office : No:144, NPKRR Manilgai, Anna Salai, Chennai - 600 002								
Tax Invoice for LT Current Consumption Charges for the Month of October 2024								
Section			Madathukulam			GSTN No:		33AADCT4784E1ZC
Circle			Udumalpet			Invoice No: L434241029829080 / Date: 24/10/2024		
Distribution			Krishnapuram			Tariff Applied		LN3B Sanctioned Load 112.0 KW
Servie Connection Number			03-310-011-346			Phase		3 phase Invoice Type INVOICE
Name/Address & GST of the Consumer			S.VIGNESH Sr No 531/2a, Myvadi			CT/Non-CT		CT Place of Supply Tamil Nadu
State: TAMILNADU			State Code 33			Meter No:		18484 34817 Supply Type Regular
Consumer GST No:						Solar RTS		NO Reverse Charge NO
Pay This Bill By Online in https://www.tnecnet.org/qwp/qpay						Welding		NO Billing Cycle Monthly
						Bill Period		26/09/2024-24/10/2024
Bill Amount		Rs.73,712/-		Due Date		13/11/2024		
Energy Consumption :	Final Reading	Initial Reading	MF	Consumption [After MF & DT Loss] :	Max Dmd Recorded	Max Dmd Recorded with MF	Power Factor Recorded	
READING	8153.0	7989.0	40	6560.0	2.15	86.0	0.94	
DATE	24/10/2024	26/09/2024						
STATUS	Normal	Normal						
SAVE ELECTRICITY			PARTICULARS	HSN/SAC	Base Amount Rs.	CGST @9%	SGST @9%	Invoice Amount Rs.
SECURITY DEPOSIT			Energy Charges	2716 0000	55104.00			55104.00
Balance as of 01-04-2022	111049.00		Fixed Charges	2716 0000	17920.00			17920.00
Interest Credited on above after TDS	6330.00		Sub Total (a)		73024.00			73024.00
Collection During the Year	0.00		Less:					
Refund made in the Year	0.00		Govt Subsidy	2716 0000	-2624.00			-2624.00
Balance as of 24/10/2024	117379.00		Sub Total (b)		-2624.00			-2624.00
MCD as of 24/10/2024	5500.00		Welding Sur Chr	996 912				
OLD ARREARS /CREDITS			Excess MD Charges	996 912				
Particulars	Period	Amount	Penalty for LPF	996 912				
Total	-	0.00	Net Work Charges	998 631				
ADVANCE CC ACCOUNT			Sub Total (c)		0.00	0.00	0.00	0.00
Balance as of 28/08/2024	0.00		Electricity Tax		3312.00			3312.00
Collection During the Period	0.00		TCS /TDS [u/s 206(1C)]		0.00	0.00	0.00	0.00
Interest Allowed	0.00		Sub Total (d)		3312.00	0.00	0.00	3312.00
Adjusted (including this Bill)	0.00		Other Charges	996 912				
Balance as of 24/10/2024	0.00		ASD Demand					
			Old Arrears					
			Sub Total (e)		0.00	0.00	0.00	0.00
			Less:					
			Adjustments					
			Advance CC Adj					
			Refund Of SD					
			Sub Total (f)		0.00	0.00	0.00	0.00
			Round off (g)		0.00			0.00
			Net Payable Amt	(a+b+c+d+e-f+g)	73,712.00	0.00	0.00	73,712.00
(Rupees:Seventy Three thousand Seven hundred Twelve only)								
Note:1.Bill amount shall be payable within the due date to avoid disconnection as per Sec 56(1) of Electricity Act 2003. 2.Payment after due date will attract belated payment surcharge and other charges as applicable 3.This is system generated invoice.Does not require signature								
Acronyms: TDS - Tax Deducted at Source: TCS - Tax collected at source CC - Current Consumption HSN - Harmonized System of Nomenclature GST - Goods and Services Tax					MCD - Meter Caution Deposit SAC - Services Accounting Codes MF - Multiple Factor LPF - Low Power Factor CT - Current Transformer ASD - Additional Security Deposit SD - Security Deposit MD - Maximum Demand RTS - Roof Top Solar LT - Low Tension			
								Asst Engineer/Madathukulam

TAMILNADU POWER DISTRIBUTION CORPORATION LIMITED								
Registered Office : No:144, NPKRR Manligai, Anna Salai, Chennai - 600 002								
Tax Invoice for LT Current Consumption Charges for the Month of November 2024								
Section	Madathukulam		GSTN No:		33AADCT4784E1ZC			
Circle	Udumalpet		Invoice No: L434241131655497 / Date: 28/11/2024					
Distribution	Krishnapuram		Tariff Applied	LN3B	Sanctioned Load	112.0 KW		
Service Connection Number	03-310-011-346		Phase	3 phase	Invoice Type	INVOICE		
Name/Address & GST of the Consumer			CT/Non-CT	CT	Place of Supply	Tamil Nadu		
S.VIGNESH Sf No 531/2a, Myvadi			Meter No:	18484 34817	Supply Type	Regular		
State: TAMILNADU	State Code	33	Solar RTS	NO	Reverse Charge	NO		
Consumer GST No:			Welding	NO	Billing Cycle	Monthly		
Pay This Bill By Online in https://www.tnebnct.org/qwp/qpay 			Bill Period	24/10/2024- 28/11/2024	மின்னகம் 94987 94987			
			Bill Amount	Rs.89,248/-				
Energy Consumption :	Final Reading	Initial Reading	MF	Consumption [After MF & DT Loss] :	Max Dmd Recorded	Max Dmd Recorded with MF	Power Factor Recorded	
READING	8363.0	8153.0	40	8400.0	2.40	96.0	0.94	
DATE	28/11/2024	24/10/2024						
STATUS	Normal	Normal						
SAVE ELECTRICITY		PARTICULARS		HSN/SAC	Base Amount Rs.	CGST @9%	SGST @9%	Invoice Amount Rs.
SECURITY DEPOSIT		Energy Charges		2716 0000	70560.00			70560.00
Balance as of 01-04-2022	111049.00	Fixed Charges		2716 0000	17920.00			17920.00
Interest Credited on above after TDS	6330.00	Sub Total (a)			88480.00			88480.00
Collection During the Year	0.00	Less:						
Refund made in the Year	0.00	Govt Subsidy		2716 0000	-3360.00			-3360.00
Balance as of 28/11/2024	117379.00	Sub Total (b)			-3360.00			-3360.00
MCD as of 28/11/2024	5500.00	Welding Sur Chr		996 912				
OLD ARREARS /CREDITS		Excess MD Charges		996 912				
Particulars	Period	Amount	Penalty for LPF		996 912			
Total	-	0.00	Net Work Charges		996 631			
ADVANCE CC ACCOUNT		Sub Total (c)			0.00	0.00	0.00	0.00
Balance as of 26/09/2024	0.00	Electricity Tax			4128.00			4128.00
Collection During the Period	0.00	TCS /TDS [u/s 206(1C)]			0.00	0.00	0.00	0.00
Interest Allowed	0.00	Sub Total (d)			4128.00	0.00	0.00	4128.00
Adjusted (including this Bill)	0.00	Other Charges		996 912				
Balance as of 28/11/2024	0.00	ASD Demand						
		Old Arrears						
		Sub Total (e)			0.00	0.00	0.00	0.00
		Less:						
		Adjustments						
		Advance CC Adj						
		Refund Of SD						
		Sub Total (f)			0.00	0.00	0.00	0.00
		Round off (g)			0.00			0.00
		Net Payable Amt		(a+b+c+d+e-f+g)	89,248.00	0.00	0.00	89,248.00
(Rupees:Eighty Nine thousand Two hundred Forty Eight only)								
Note:1. Bill amount shall be payable within the due date to avoid disconnection as per Sec 56(1) of Electricity Act 2003. 2. Payment after due date will attract belated payment surcharge and other charges as applicable 3. This is system generated invoice. Does not require signature								
Acronyms: TDS - Tax Deducted at Source; TCS - Tax collected at source CC - Current Consumption HSN - Harmonized System of Nomenclature GST - Goods and Services Tax			MCD - Meter Caution Deposit SAC - Services Accounting Codes MF - Multiple Factor LPF - Low Power Factor CT - Current Transformer			ASD - Additional Security Deposit SD - Security Deposit MD - Maximum Demand RTS - Roof Top Solar LT - Low Tension		
						Asst Engineer/Madathukulam		

TAMILNADU POWER DISTRIBUTION CORPORATION LIMITED										
Registered Office : No:144, NPKRR Maaligai, Anna Salai, Chennai - 600 002										
Tax Invoice for LT Current Consumption Charges for the Month of December 2024										
Section		Madathukulam		GSTN No:		33AADCT4784E1ZC				
Circle		Udumalpet		Invoice No: L434241233124765 / Date: 26/12/2024						
Distribution		Krishnapuram		Tariff Applied		LN3B	Sanctioned Load		112.0 KW	
Servie Connection Number		03-310-011-346		Phase		3 phase	Invoice Type		INVOICE	
Name/Address & GST of the Consumer				CT/Non-CT		CT	Place of Supply		Tamil Nadu	
S.VIGNESH Sf No 531/2a, Myvadi				Meter No:		18484 34817	Supply Type		Regular	
State: TAMILNADU		State Code		33	Solar RTS		Reverse Charge		NO	
Consumer GST No:				Welding		NO	Billing Cycle		Monthly	
Pay This Bill By Online in https://www.tnecnet.org/qwp/qpay 				Bill Period		28/11/2024- 26/12/2024	மின்னகம் 94987 94987			
				Bill Amount		Rs.86,928/-				
				Due Date		16/01/2025				
Energy Consumption :	Final Reading	Initial Reading	MF	Consumption [After MF & DT Loss] :	Max Dmd Recorded	Max Dmd Recorded with MF	Power Factor Recorded			
READING	8566.0	8363.0	40	8120.0	2.49	99.6	0.96			
DATE	26/12/2024	28/11/2024								
STATUS	Normal	Normal								
SAVE ELECTRICITY		PARTICULARS		HSN/SAC	Base Amount Rs.	CGST @9%	SGST @9%	Invoice Amount Rs.		
SECURITY DEPOSIT		Energy Charges		2716 0000	68208.00			68208.00		
Balance as of 01-04-2022		111049.00		Fixed Charges		2716 0000	17920.00	17920.00		
Interest Credited on above after TDS		6330.00		Sub Total (a)			86128.00	86128.00		
Collection During the Year		0.00		Less:						
Refund made in the Year		0.00		Govt Subsidy		2716 0000	-3248.00	-3248.00		
Balance as of 26/12/2024		117379.00		Sub Total (b)			-3248.00	-3248.00		
MCD as of 26/12/2024		5500.00		Welding Sur Chr		996 912				
OLD ARREARS /CREDITS		Excess MD Charges		996 912						
Particulars		Period		Amount		Penalty for LPF		996 912		
Total		-		0.00		Net Work Charges		996 631		
ADVANCE CC ACCOUNT		Sub Total (c)			0.00	0.00	0.00	0.00		
Balance as of 24/10/2024		0.00		Electricity Tax		4048.00		4048.00		
Collection During the Period		0.00		TCS /TDS [u/s 206(1C)]		0.00	0.00	0.00	0.00	
Interest Allowed		0.00		Sub Total (d)		4048.00	0.00	0.00	4048.00	
Adjusted (including this Bill)		0.00		Other Charges		996 912				
Balance as of 26/12/2024		0.00		ASD Demand						
		Old Arrears								
		Sub Total (e)			0.00	0.00	0.00	0.00		
		Less:								
		Adjustments								
		Advance CC Adj								
		Refund Of SD								
		Sub Total (f)			0.00	0.00	0.00	0.00		
		Round off (g)			0.00			0.00		
		Net Payable Amt		(a+b+c+d+e-f+g)	86,928.00	0.00	0.00	86,928.00		
(Rupees:Eighty Six thousand Nine hundred Twenty Eight only)										
Note:1.Bill amount shall be payable within the due date to avoid disconnection as per Sec 56(1) of Electricity Act 2003. 2.Payment after due date will attract belated payment surcharge and other charges as applicable 3.This is system generated invoice. Does not require signature										
Acronyms: TDS - Tax Deducted at Source: MCD - Meter Caution Deposit ASD - Additional Security Deposit TCS - Tax collected at source SAC - Services Accounting Codes SD - Security Deposit CC - Current Consumption MF - Multiple Factor MD - Maximum Demand HSN - Harmonized System of Nomenclature LPF - Low Power Factor RTS - Roof Top Solar GST - Goods and Services Tax CT - Current Transformer LT - Low Tension										
									Asst Engineer/Madathukulam	

TAMILNADU POWER DISTRIBUTION CORPORATION LIMITED								
Registered Office : No:144, NPKRR Maaligai, Anna Salai, Chennai - 600 002								
Tax Invoice for LT Current Consumption Charges for the Month of February 2025								
Section	Madathukulam			GSTN No:		33AADCT4784E1ZC		
Circle	Udumalpet			Invoice No: L434250236601341 / Date: 28/02/2025				
Distribution	Krishnapuram			Tariff Applied	LN3B	Sanctioned Load	112.0 KW	
Service Connection Number	03-310-011-346			Phase	3 phase	Invoice Type	INVOICE	
Name/Address & GST of the Consumer				CT/Non-CT	CT	Place of Supply	Tamil Nadu	
				Meter No:	18484 34817	Supply Type	Regular	
S.VIGNESH Sf No 531/2a, Myvadi				Solar RTS	NO	Reverse Charge	NO	
State: TAMILNADU	State Code	33		Welding	NO	Billing Cycle	Monthly	
Consumer GST No:				Bill Period	27/01/2025- 28/02/2025	மின்னகம் 94987 94987		
Pay This Bill By Online in https://www.tnebn.net.org/gwp/qpay				Bill Amount	Rs.1,20,067/-			
								Due Date
Energy Consumption :	Final Reading	Initial Reading	MF	Consumption [After MF & DT Loss] :	Max Dmd Recorded	Max Dmd Recorded with MF	Power Factor Recorded	
READING	9094.0	8821.0	40	10920.0	2.95	118.0	0.95	
DATE	28/02/2025	27/01/2025						
STATUS	Normal	Normal						
SAVE ELECTRICITY			PARTICULARS	HSN/SAC	Base Amount Rs.	CGST @9%	SGST @9%	Invoice Amount Rs.
SECURITY DEPOSIT			Energy Charges	2716 0000	91728.00			91728.00
Balance as of 01-04-2022	111049.00		Fixed Charges	2716 0000	17920.00			17920.00
Interest Credited on above after TDS	6330.00		Sub Total (a)		109648.00			109648.00
Collection During the Year	0.00		Less:					
Refund made in the Year	0.00		Govt Subsidy	2716 0000	-4368.00			-4368.00
Balance as of 28/02/2025	117379.00		Sub Total (b)		-4368.00			-4368.00
MCD as of 28/02/2025	5500.00		Welding Sur Chr	996 912				
OLD ARREARS /CREDITS			Excess MD Charges	996 912	9475.20			9475.20
Particulars	Period	Amount	Penalty for LPF	996 912				
Total	-	0.00	Net Work Charges	998 631				
ADVANCE CC ACCOUNT			Sub Total (c)		9475.20	0.00	0.00	9475.20
Balance as of 26/12/2024	0.00		Electricity Tax		5312.00			5312.00
Collection During the Period	0.00		TCS /TDS [u/s 206(1C)]		0.00	0.00	0.00	0.00
Interest Allowed	0.00		Sub Total (d)		5312.00	0.00	0.00	5312.00
Adjusted (including this Bill)	0.00		Other Charges	996 912				
Balance as of 28/02/2025	0.00		ASD Demand					
			Old Arrears					
			Sub Total (e)		0.00	0.00	0.00	0.00
			Less:					
			Adjustments					
			Advance CC Adj					
			Refund Of SD					
			Sub Total (f)		0.00	0.00	0.00	0.00
			Round off (g)		-0.20			-0.20
			Net Payable Amt	(a+b+c+d+e-f+g)	1,20,067.00	0.00	0.00	1,20,067.00
(Rupees:One lakhs Twenty thousand Sixty Seven only)								
Note:1.Bill amount shall be payable within the due date to avoid disconnection as per Sec.56(1) of Electricity Act 2003. 2.Payment after due date will attract belated payment surcharge and other charges as applicable 3.This is system generated invoice.Does not require signature								
Acronyms:								
TDS - Tax Deducted at Source:	MCD - Meter Caution Deposit	ASD - Additional Security Deposit						
TCS - Tax collected at source	SAC - Services Accounting Codes	SD - Security Deposit						
CC - Current Consumption	MF - Multiple Factor	MD - Maximum Demand						
HSN - Harmonized System of Nomenclature	LPF - Low Power Factor	RTS - Roof Top Solar						
GST - Goods and Services Tax	CT - Current Transformer	LT - Low Tension						
						Asst Engineer/Madathukulam		

TAMILNADU POWER DISTRIBUTION CORPORATION LIMITED											
Registered Office : No:144, NPKRR Manilgai, Anna Salai, Chennai - 600 002											
Tax Invoice for LT Current Consumption Charges for the Month of March 2025											
Section		Madathukulam		GSTN No:		33AADCT4784E12C					
Circle		Udumalpet		Invoice No: L434250338114221 / Date: 27/03/2025							
Distribution		Krishnapuram		Tariff Applied		LN3B		Sanctioned Load		112.0 KW	
Servie Connection Number		03-310-011-346		Phase		3 phase		Invoice Type		INVOICE	
Name/Address & GST of the Consumer				CT/Non-CT		CT		Place of Supply		Tamil Nadu	
S.VIGNESH Sl No 531/2a, Myvadi				Meter No:		18484 34817		Supply Type		Regular	
State: TAMILNADU		State Code		Solar RTS		NO		Reverse Charge		NO	
		33		Welding		NO		Billing Cycle		Monthly	
Consumer GST No:				Bill Period		28/02/2025- 27/03/2025		<div style="text-align: center;"> மின்னகம் 94987 94987 </div>			
<div style="text-align: center;"> Pay This Bill By Online in https://www.tnebnct.org/qwp/qpay </div> 				Bill Amount		Rs.99,904/-					
				Due Date		16/04/2025					
Energy Consumption :		Final Reading	Initial Reading	MF	Consumption [After MF & DT Loss] :	Max Dmd Recorded	Max Dmd Recorded with MF	Power Factor Recorded			
READING		9336.0	9094.0	40	9680.0	2.09	83.6	0.92			
DATE		27/03/2025	28/02/2025								
STATUS		Normal	Normal								
SAVE ELECTRICITY			PARTICULARS		HSN/SAC	Base Amount Rs.	CGST @9%	SGST @9%	Invoice Amount Rs.		
SECURITY DEPOSIT			Energy Charges		2716 0000	81312.00			81312.00		
Balance as of 01-04-2023		116746.00	Fixed Charges		2716 0000	17920.00			17920.00		
Interest Credited on above after TDS		7880.00	Sub Total (a)			99232.00			99232.00		
Collection During the Year		0.00	Less:								
Refund made in the Year		0.00	Govt Subsidy		2716 0000	-3872.00			-3872.00		
Balance as of 27/03/2025		124626.00	Sub Total (b)			-3872.00			-3872.00		
MCD as of 27/03/2025		5500.00	Welding Sur Chr		996 912						
OLD ARREARS /CREDITS			Excess MD Charges		996 912						
Particulars	Period	Amount	Penalty for LPF		996 912						
Total	-	0.00	Net Work Charges		998 631						
ADVANCE CC ACCOUNT			Sub Total (c)			0.00	0.00	0.00	0.00		
Balance as of 27/01/2025		0.00	Electricity Tax			4544.00			4544.00		
Collection During the Period		0.00	TCS /TDS [u/s 206(1C)]			0.00	0.00	0.00	0.00		
Interest Allowed		0.00	Sub Total (d)			4544.00	0.00	0.00	4544.00		
Adjusted (including this Bill)		0.00	Other Charges		996 912						
Balance as of 27/03/2025		0.00	ASD Demand								
			Old Arrears								
			Sub Total (e)			0.00	0.00	0.00	0.00		
			Less:								
			Adjustments								
			Advance CC Adj								
			Refund Of SD								
			Sub Total (f)			0.00	0.00	0.00	0.00		
			Round off (g)			0.00			0.00		
			Net Payable Amt		(a+b+c+d+e-f+g)	99,904.00	0.00	0.00	99,904.00		
(Rupees:Ninety Nine thousand Nine hundred Four only)											
Note:1.Bill amount shall be payable within the due date to avoid disconnection as per Sec 56(1) of Electricity Act 2003. 2.Payment after due date will attract belated payment surcharge and other charges as applicable 3.This is system generated invoice.Does not require signature											
Acronyms: TDS - Tax Deducted at Source: MCD - Meter Caution Deposit ASD - Additional Security Deposit TCS - Tax collected at source SAC - Services Accounting Codes SD - Security Deposit CC - Current Consumption MF - Multiple Factor MD - Maximum Demand HSN - Harmonized System of Nomenclature LPF - Low Power Factor RTS - Roof Top Solar GST - Goods and Services Tax CT - Current Transformer LT - Low Tension											
										Asst Engineer/Madathukulam	



**TAMILNADU POLLUTION CONTROL BOARD
DISTRICT ENVIRONMENTAL LABORATORY
TIRUPPUR – 641 601.**



From

Dr. A. Manisekar, M.Sc., M. Phil., Ph.D.,
Deputy Chief Scientific Officer (FAC),
District Environmental Laboratory,
Tamil Nadu Pollution Control Board,
2nd Floor, Kumaran Commercial Complex,
Kumaran Road, Tiruppur Dist – 641 601.
0421 - 2244876 / tiruppurlab@gmail.com

To

M/s. Akshairaj Blue Metals,
531/2, Myvadi Village,
Palani Road,
Madathukulam (TK),
Tiruppur (Dt).



Lr.No.TNPCBd/DEL-TPR/Air Survey/ F.No. Complaint - 20 /25-26, Dt. 21.05.2025

Sir,

Sub: Furnishing of Report of Analysis of Ambient Air Quality / Stack Monitoring /
Ambient Noise Level Survey – Reg.

Ref: 1. This office: Lr. No. DEL – TPR / TNPCB / AAQS / F. No. Complaint - 20 / 25-26 / Dt. 12.05.2025

2. Your Lr. No: Nil

3. Cash Receipt No: 94 dt: 21.05.2025 Rs: 44,450/-

I am sending herewith the Report of Analysis of Ambient Air Quality / Stack Monitoring /
Ambient Noise Level Survey conducted in the vicinity of your industry on 15.05.2025 with invoice
for **Rs. 44,450/- (Rupees Forty Four Thousand Four Hundred and Fifty only)** towards the above
survey / analysis charges, and the same has been adjusted vide reference (3) cited.

Kindly acknowledge the receipt of the above without fail.

[Handwritten Signature]
21/05/25
**Dy. Chief Scientific Officer,
District Environmental Laboratory
Tamil Nadu Pollution Control Board
TIRUPPUR.**

Encl.: As above.

Copy submitted to:

1. The District Environmental Engineer, TNPC Bd, Tiruppur (S) for favour of kind information please.
2. Copy to file.



**TAMILNADU POLLUTION CONTROL BOARD
DISTRICT ENVIRONMENTAL LABORATORY
TIRUPPUR – 641 601.**



AMBIENT AIR QUALITY SURVEY – Report of Analysis

Report No. 08 / AAOS/2025 - 2026

Date. 21.05.2025

1. Name of the Industry : M/s. Akshairaj Blue Metals,
2. Address of the Industry : 531/2, Myvadi Village,
Palani Road, Madathukulam (Tk),
Tiruppur (Dt)
3. Date of Survey : 15.05.2025
4. Duration of Survey : 8 Hours
5. Category : Orange / Small
6. Land use classification : Unclassified

Meteorological Conditions

Ambient Temperature (°C)	Min	Max	Relative Humidity (%)	Min	Max
	30.6	37.2		42	72
Weather Condition	Clear Sky		Rain Fall (mm)	Nil	
Predominant Wind Direction	SW – NE, W - E		Mean Wind Speed (km/hr)	-	

Ambient Air Quality Survey Results

Sl. No	Location	Direction *	Distance (m) *	Height Form GL(m)	Pollutants Concentration (microgram / m ³)			
					PM _{2.5}	PM ₁₀	SO ₂	NO ₂
1.	North Corner at the Unit	N	38	2	-	90	12	24
2.	North East Corner at the Unit	NE	44	2	-	94	14	28
3.	South East Corner at the Unit	SE	53	2	-	86	12	22
4.	South West Corner at the Unit	SW	25	2	-	68	8	14
5.	Main Gate Area	NW	42	2	-	72	10	21

note: * With respect to major emission sources.

Test Performed	Test Method
PM ₁₀	IS 5182 : (Part 23) – 2006
SO ₂	Modified West – Gaeke / IS 5182 : (Part 2) – 2001 RA: 2012
NO ₂	Jacobs – Hochheiser / IS 5182 : (Part 6) – 2006 RA:2012

B. Anjanna
21/5/25
Environmental Scientist

A. Anand
21/05/25
Dy. Chief Scientific Officer,
District Environmental Laboratory
Tamil Nadu Pollution Control Board
TIRUPPUR.



**TAMILNADU POLLUTION CONTROL BOARD
DISTRICT ENVIRONMENTAL LABORATORY
TIRUPPUR – 641 601.**



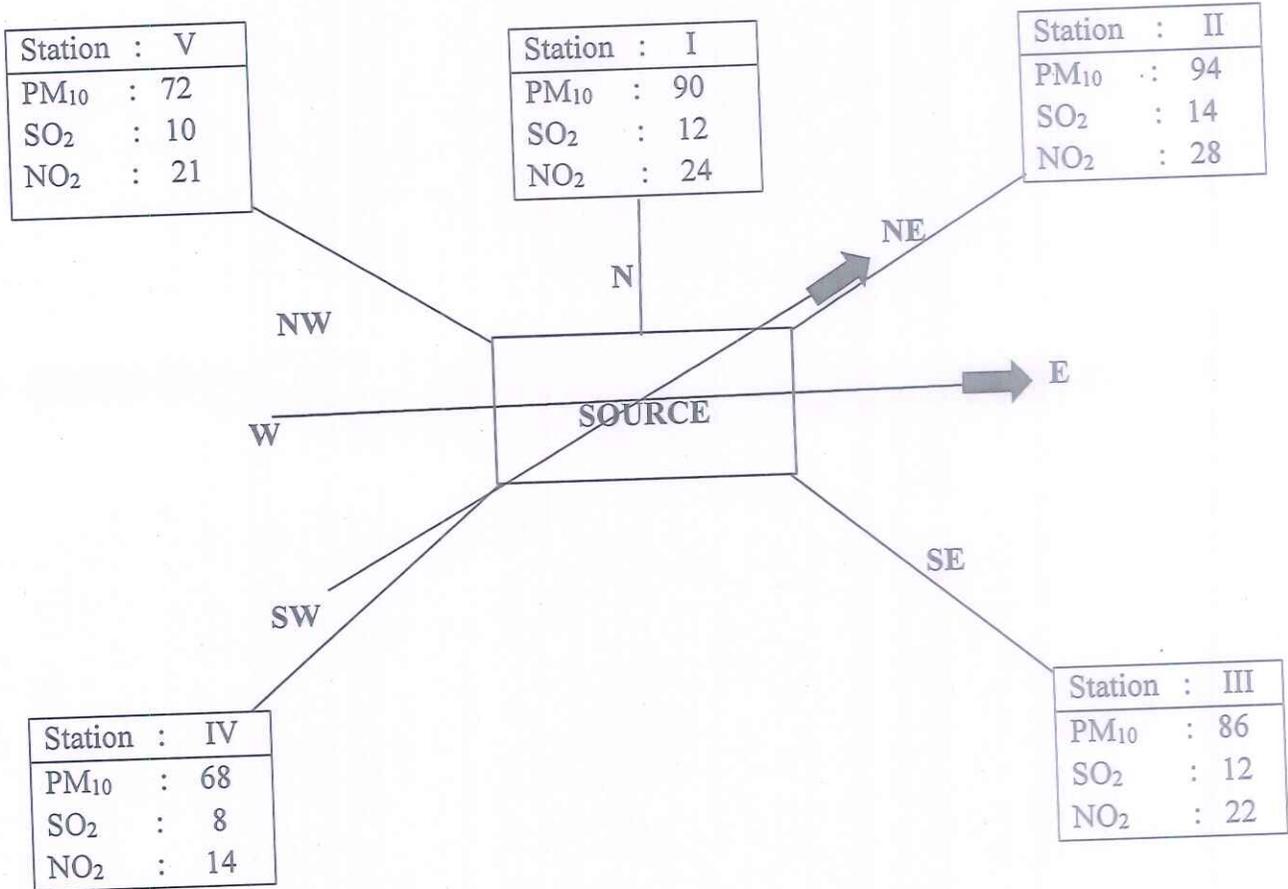
AMBIENT AIR QUALITY SURVEY

Schematic Diagram Showing Location of Sampling

Report No. 08 /AAQ/SM/2025 – 2026 / Dt. 21.05.2025

1. Name and Address of the Industry : M/s. Akshairaj Blue Metals,
531/2, Myvadi Village,
Palani Road, Madathukulam (Tk),
Tiruppur (Dt)

2. Date of Survey : 15.05.2025

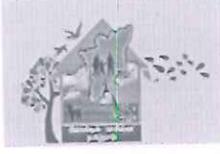


Note: All the values are expressed in and restricted to sampling period of 8 hours.

Meteorological Conditions:	
Predominant Wind Direction	SW – NE, W - E
Wind Speed	-
Weather Condition	Clear Sky
Rainfall	Nil

B. Anjany
21/5/25
Environmental Scientist

Harsha
21/05/25
Dy. Chief Scientific Officer,
District Environmental Laboratory
Tamil Nadu Pollution Control Board
TIRUPPUR.



**TAMILNADU POLLUTION CONTROL BOARD
DISTRICT ENVIRONMENTAL LABORATORY
TIRUPPUR – 641 601.**



AMBIENT/SOURCE NOISE LEVEL SURVEY - Report of Analysis

Report No: 08 / NLS / 2025 - 2026

Date: 21.05.2025

1.	Name of the Industry	M/s. Akshairaj Blue Metals		
2.	Address of the Industry	531/2, Myvadi Village, Palani Road, Madathukulam (Tk), Tiruppur (Dt)		
3.	Date of Survey	15.05.2025		
Category	Orange Small	Land use Classification	Unclassified	
Type of Survey	Ambient	Time of Survey	DAY	
Meteorological conditions	Calm			

Logging Parameters

Instrument Used	Larson & Davis	Serial No	824 A 2007
Logging Interval	10 Minutes each point	Measuring Range	40-120
Weighting	"A"	Peak Weighting	"C"
		Time Weighting	FAST
Sound Incidence	RANDOM		Time in hrs
			11.45 to 12.55

Report of Noise Level Monitoring

Sl No	Location	Duration (min)	Distance(M)	Direction	Sound Level – dB (A)					
					Leq	L90	L50	L10	Min	Max
1.	Near North Corner at the Unit	10	38	N	50.7	48.8	50.3	51.8	47.2	62.7
2.	Near North East Corner at the Unit	10	44	NE	49.5	47.2	49.2	50.5	46.2	64.1
3.	Near South East Corner at the Unit	10	53	SE	56.3	55.4	56.0	57.4	53.7	64.7
4.	Near South West Corner at the Unit	10	25	SW	57.5	54.8	56.9	58.6	52.2	72.1
5.	Near Main Gate Area	10	42	NW	49.5	45.2	47.8	51.5	43.1	65.6

Note: L90 Value refers to background noise: L50 Value refers to mean noise.

L10 value refers to nuisance or annoyance level: Leq value is the average energy for the measured period.

B. Anjaneyulu
21/5/25
Environmental Scientist

[Signature]
21/05/25
Dy. Chief Scientific Officer,
District Environmental Laboratory
Tamil Nadu Pollution Control Board
TIRUPPUR.



**TAMILNADU POLLUTION CONTROL BOARD
DISTRICT ENVIRONMENTAL LABORATORY
TIRUPPUR – 641 601.**



General Particulars

Report No. 08 /AAQ/SM/2025 – 2026 / Dt. 21.05.2025

1. Name and Address of the Industry : M/s. Akshairaj Blue Metals,
531/2, Myvadi Village,
Palani Road, Madathukulam (Tk),
Tiruppur (Dt)

2. Date of Survey : 15.05.2025

Sl.No	Particulars	
1.	Process Description	Various sizes of Jallies produced by means of using Bolders
2.	Emission Sources	Jaw Crusher, Rotary Screens
3.	Fugitive Emission Sources	Nil
4.	Raw Material Consumptions on the day of survey	Bolder – 40 Ton / Day
5.	Production Capacity as per Air Consent order No. & Date	1. Blue Metal – 24 Tons / Day 2. Chips – 8 Tons / Day 3. Powder – 8 Tons / Day Consent order No. & Date – 2409260910652 / Dt. 23.07.2024
6.	Production on the day of Survey	Jalli 20 mm – 45% 6 mm – 5% 12 mm – 20% Dust – 20 %
7.	Air Consent Order No & Validity	Consent order No. & Date – 2409260910652 / Dt. 23.07.2024 Valid up to 31.03.2026
8.	Details of APC measures	40 Nos at water Sprinkler & Tin sheet Cover
9.	Functional Status of APC measures	Functioning
10.	Compliance with Consent Conditions	Complied
11.	Field Observations	--

B. Anjany
21/5/25
Environmental Scientist

Attan N
21/05/25
Dy. Chief Scientific Officer,
District Environmental Laboratory
Tamil Nadu Pollution Control Board
TIRUPPUR.



**TAMILNADU POLLUTION CONTROL BOARD
DISTRICT ENVIRONMENTAL LABORATORY
TIRUPPUR - 641 601.**



INFERENCE REPORT ON A.A.Q.S./S.M.

Report No. 08 /AAQ/SM/2025 - 2026 / Dt. 21.05.2025

1. Name of Industry : M/s. Akshairaj Blue Metals,
531/2, Myvadi Village,
Palani Road, Madathukulam (Tk),
Tiruppur (Dt)
2. Pollution Category : Orange Small
3. Date of A.A.Q. Survey : 15.05.2025
4. Predominant Wind Direction : SW - NE, W - E
5. Weather condition : Clear Sky

STATUS OF POLLUTANTS LEVEL

AMBIENT AIR QUALITY :-

1. Total No. of A.A.Q. stations monitored : 5

No. of A.A.Q. stations in which Pollutants
Level exceeded the Boards standards : NIL

Maximum and Minimum values of Pollutants Level observed:

Sl. No	POLLUTANT	Values in microgram/m ³		BOARD'S STANDARD (As per consent order)
		Minimum	Maximum	
1.	PM ₁₀	68	94	100
2.	PM _{2.5}	-	-	60
	<u>GASEOUS POLLUTANTS:-</u>			
	(i) SO ₂	8	14	80
	(ii) NO ₂	14	28	80

II. STACK MONITORING:-

1. Total No. of Stacks Monitored : Nil
2. No. of Stacks in which Pollutants level
Exceeded the Boards standards : Nil

B. Anjanna
21/5/25
Environmental Scientist

[Signature]
21/05/25
Dy. Chief Scientific Officer,
District Environmental Laboratory
Tamil Nadu Pollution Control Board
TIRUPPUR.



**TAMILNADU POLLUTION CONTROL BOARD
DISTRICT ENVIRONMENTAL LABORATORY
TIRUPPUR – 641 601.**



BILL

Report No. 08 /AAQ/SM/2025 - 2026

Bill No.	08 / 2025 - 2026
Date	21.05.2025

To

M/s. Akshairaj Blue Metals,
531/2, Myvadi Village,
Palani Road, Madathukulam (Tk),
Tiruppur (Dt)

Ref: 1. G.O (2D) No.76 dated: 21.08.2024

2. This office: Lr.No. DEL – TPR / TNPCB / AAQS / F. No. Complaint - 20 / 25-26 / Dt. 12.05.2025

3. Your Lr.No: Nil

4. Cash Receipt No: 94

dt: 21.05.2025

Rs: 44,450/-

SI No.	Description	Rate (Rs)	No of Station / Stacks	Amount (Rs)
1.	SAMPLING CHARGES:			
	(i) Ambient Air Quality Monitoring	3,500.00	5	17,500.00
	(ii) Source Emission Monitoring (PM, SO ₂ , NO ₂ etc.,)	17,800.00	-	-
	(iii) Source Emission Monitoring (PM)	13,000.00	-	-
	(iv) PM _{2.5}	3,500.00	-	-
2.	ANALYTICAL CHARGES:			
	(i) Ambient Air Samples PM ₁₀ , SO ₂ , NO ₂ (each Rs. 1120+1120+ 1450)/-)	3,690.00	5	18,450.00
	(ii) Source Emission Samples PM, SO ₂ , NO ₂ (each Rs. 1450x3)	4,350.00	-	-
	(iii) Source Emission Samples – PM (Rs. 1450/-)	1,450.00	-	-
	(iv) PM _{2.5}	1,900.00	-	-
3.	NOISE LEVEL MONITORING CHARGES:			
	(i) For first 5 stations Additional point one – 3500/-	7,000.00	5	7,000.00
4.	Transportation Charges			1500.00
Total				44,450.00
Paid: C.R. No. 94 / Dt. 21.05.2025				44,450.00
Balance to be paid				Nil

B. Anandhan
21/5/25
Environmental Scientist

(Signature)
Dy. Chief Scientific Officer,
District Environmental Laboratory
Tamil Nadu Pollution Control Board
TIRUPPUR.

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
Original Application No.04 of 2022**

Jaganathasamy,
S/o.Palanigoundar,
No.959, Narasingapuram,
Krishnapuram Post,
Madathukulam Taluk,
Tiruppur District.

....Applicant

And

The Member Secretary,
The Tamil Nadu Pollution Control Board,
No.76, Mount Road,
Chennai – 600 032.
& 7 Others.

.....Respondents

**ADDITIONAL REPORT FILED ON
BEHALF OF THE FIRST AND SIXTH
RESPONDENTS – TAMIL NADU
POLLUTION CONTROL BOARD**

**Advocate for Respondent: TNPCB
Thiru.S. Sai Sathya Jith,
Advocate, Chennai.**

Date: 16.06.2025

Date of hearing on: . . .2025